

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2104 of 2019 & IA No. 920 OF 2019**

**Dated: 1st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma,Technical  
Member(electricity)**

**In the matter of:**

**M/s CLC Global A Division of CLC Industries Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh  
Nishant Kumar  
Tushar Srivastava  
Lakshyajit Singh Bagdwal  
Soumya Singh  
Ali Moid

Counsel for the Respondent(s) : Anup Jain  
S. Rama for R-2

**ORDER**

Appearance/objections on delay application, if any, shall be filed by next of hearing.

List the matter on **28.11.2019**.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK